

**Shortage of coal**

1129. SHRI AHAMED HASSAN: Will the Minister of COAL be pleased to state:

- (a) whether there is an acute shortage of coal to meet domestic demand including that of thermal power plants;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of quantity of coal supplied and the present stock of coal with the thermal power plants during the last three years and the current year;
- (d) whether coal is being imported to tide over the situation;
- (e) if so, details thereof during the last three years and current year; and
- (f) the details of other steps taken or proposed to be taken by Government to ensure regular supply of coal?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) to (f) All India domestic coal supply in 2019-20 (upto 31.01.2020) was 576.16 Million Tonne (MT). As on 24.02.2020, the pithead coal stock with the Coal India Limited (CIL) was 41.63 MT and that of Singareni Collieries Company Limited (SCCL) was 2.24 MT. As a result of the concerted efforts of the stakeholders *viz.* Ministry of Coal, Ministry of Power, Railways, Coal Companies and Central Electricity Authority (CEA), sufficient coal has been supplied to power plants and the coal stock at power plants end has increased from 24.59 MT as on 24.02.2019 to 36.62 MT as on 24.02.2020 which is equivalent to 20 days consumption. As per Central Electricity Authority (CEA), the receipt of coal (domestic and imported) in the country during the last three years and current year is given below:

(Figures in Million Tonne)

Year	Domestic coal	Imported coal	Total Receipt
2016-2017	494.8	66.1	560.9
2017-2018	538.6	56.4	595.0
2018-2019	582.1	61.7	643.8
2019-2020 (up to 31.01.2020)	466.1	58.1	524.2

The progress of coal offtake is reviewed on a regular basis. Coal supplies to Power sector is monitored regularly by an Inter-Ministerial Sub Group comprising representatives of Ministries of Power, Coal, Railways, Shipping, CEA, NITI Aayog, CIL etc.

### **Delay in starting the production of coal**

1130. SHRI D. KUPENDRA REDDY: Will the Minister of COAL be pleased to state:

(a) whether Government plans to auction large coal reserves for commercial mining;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that several existing operators, who were allotted coal blocks, have not been able to start production from blocks that are ready to produce; and

(d) if so, the details thereof and there reasons therefor?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) Yes. Discussion paper on auction of coal mines for sale of coal containing key terms & conditions have been published for Stakeholders consultation on 14.01.2020 by Office of Nominated Authority. Stakeholder's consultations were held in Delhi, Kolkata and Mumbai on 23.01.2020, 28.01.2020 and 29.01.2020 respectively. Auction of coal mines for sale of coal is proposed to be held in multiple tranches. Tentatively 80 coal mines [68 under CM (SP) Act and 12 under MM (DR) Act] have been identified for auction.

(c) and (d) Yes. The details of coal mines that have not been able to start production after obtaining Mine Opening Permission and reason thereof is given in the Statement.

### *Statement*

*Details of the mines which has got Mine Opening Permission (MOP) but still coal production has not started*

#### **(1) Trans Damodar Coal mine:**

Allocatte:- Durgapur Projects Ltd (M/s DPL).

*Reason for delay in coal production:*